

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 281/(MAH)/2017
CA No.

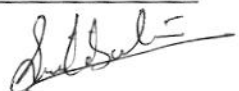

CORAM:

Present: Ms. INA MALHOTRA
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.06.2017

NAME OF THE PARTIES: Abdullabhai Abdul Kader
V/s.
Mohan Aromatic Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
12	Swati Sutar Adv.	Adv. For O.C.	
	Ashish Bhatia	Adv. for C.D.	

ORDER

TCP No. 281/I&BP/NCLT/MB/MAH/2017

Ld. Counsel for Respondent submits that no steps have been taken by the Petitioner to effect notice u/S 8 of Code. Ld. Counsel for the Petitioner seeks an adjournment as the arguing Counsel is not present. To come up for hearing on 27.06.2017 .

Sd/-

Ina Malhotra
Member (Judicial)